

Annexure-3														
Name of the Corporate Debtor: M/s. Helapuri Spinning Mills Private Limited (under CIRP); Date of Commencement of CIRP: 19-08-2026 ; List of creditors as on: 08-09-2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	Indian Overseas Bank	28-08-2026	4,17,19,85,540.11	4,16,47,02,540.11	Secured	4,17,19,85,540.11	0.00	No	100%	0	0	0	72,83,000	interest under verification
	TOTAL		4,17,19,85,540.11	4,16,47,02,540.11		4,17,19,85,540.11	0.00		100%			-	72,83,000	
*Note : Amount of claim admitted is subject to revision/further verification on subsequent receipt of further information/ details/records														
Indian Overseas Bank														
Details of Security are as follows: First charge on block assets of the company present and future including equitable mortgage of factory land and building and plant and machinery situated at Sy no. 135, 139 and 140/1 (Ac 12.00 Gts), Aliveedu Village, Vijayraj Panchayat, Pedavegi Mandal, West Godavari District, AP. P&M - valued at Rs 5.40 Crore in 2025 and Land & Building valued at Rs. 11.80 crore in 2024.														

KAMBHAMMETTU SRINIVASA SUBBARAYA SRI VAMSI

Digitally signed by KAMBHAMMETTU SRINIVASA SUBBARAYA SRI VAMSI
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